

Court-II
Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 90 of 2013

Dated : 28th October, 2013

Present : Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member

In the matter of:

M/s. Puri Oil Mills Ltd. Appellant (s)

Versus

**Haryana Power Purchase
Centre & Ors. Respondent (s)**

Counsel for the Appellant (s) : Mr. Sanjay Sen, Sr. Adv.
Ms. Beena Gupta
Mr. Abhay Anand

Counsel for the Respondent (s) : Mr. Hemant Singh for R-1

ORDER

At the request of the learned counsel for the respondent, post the matter for further hearing on **22nd November, 2013.**

(Justice Surendra Kumar)
Judicial Member
rkt

(Rakesh Nath)
Technical Member